

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 259/Chd/Pb/2017

In the matter of:

Mehak Hospitality Pvt. Ltd.Petitioner

Versus

Registrar of Companies,
Punjab & Chandigarh.Respondent

Present: Mr. Rupinder Singh and Ms. Aastha Vij,
Practising Company Secretaries for the petitioner.
None for respondent.

The petitioner-company has filed offer letter for construction over the land with the affidavit of Paramjit Kaur one of the Directors of the company and also the affidavit of Sat Pal Singh, Director of the company. The same be taken on record. It is further submitted by the Authorized Representative of the company that the company has not filed Income Tax Returns since the time of its incorporation.

Notice of this petition to the Registrar of Companies, Punjab as well the Principal/Chief Commissioner of Income Tax Department, Amritsar (Punjab) by incorporating PAN number of the company for 24.01.2018. Notices be sent immediately by Speed Post by collecting the same from Registry alongwith copy of the petition and the additional documents and to file affidavit of service alongwith documents i.e. postal receipts and tracking reports in proof of delivery of the notice at least three days before the date fixed.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 08, 2017